ITEM NO.60 COURT NO.12 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1089-1090/2015

KRISHNA BIHARI DUBEY Appellant(s)

VERSUS

REGISTRAR GENERAL, HIGH COURT OF JUDICATURE
OF ALLAHABAD & ORS. Respondent(s)

(with appln. (s) for deletion of the name of respondent and permission to file additional documents and suspension of sentence and office report)

WITH

Crl.A. No. 1145-1146/2015
(With appln.(s) for suspension of sentence and appln.(s) for stay and Office Report)

Date : 16/11/2015 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Sanjay Kumar Visen, Adv.
Ms. Sanskriti, Adv.

Mr. M. Z. Chaudhary, Adv.
Mr. Aftab Ali Khan, Adv.
Mr. S. A. Zaidi, Adv.
Mr. Syed Imtiyaz Ali, Adv.
Mr. Emamuddin Azmi, Adv.

For Respondent(s) Mr. Jagjit Singh Chhabra, Adv.
Mr. Yashvardhan, Adv.
Mr. Saksham Maheshwari, Adv.

UPON hearing counsel the Court made the following

O R D E R

Signature Not Verified
Digitally signed by
Jayant Kumar Arora
Date: 2015.11.17
10:36:15 IST
Reason:

It has been brought to the notice of the Court that there are four cases arising out of the common order being Crl. Appeal Nos. 1089-1090 of 2015, Crl.Appeal No. 1145-1146 of 2015, Crl.

Appeal No. 1184 of 2015 and Crl. Appeal Nos. 1211-1212 of 2015,

out of which two are listed for hearing today.

Post all the four cases together for hearing in the month of

February, 2016 on a non-miscellaneous day.

The parties are free to file additional documents and complete the pleadings within six weeks from today.

(Jayant Kumar Arora)
Sr. P.A.

(Tapan Kumar Chakraborty)
Court Master